

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No. 443/2016
O.A. No. 35/2014

New Delhi, this the 17th day of November, 2016.

**HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)
HON'BLE MR. P.K. BASU, MEMBER (A)**

Y.S. Tanwar,
S/o Shri Bhim Singh Tanwar
Aged 53 years,
Working as Asstt. Manager,
Under Northern Railway,
Alambagh, Lucknow (U.P.) .. Petitioner

(By Advocate : Shri Manjeet Singh Reen)

Versus

Union of India & Others : through

1. Shri R.K. Verma,
Secretary,
Ministry of Railways,
Railway Board,
Rail Bhawan,
New Delhi.
2. Shri K.K. Puthia,
General Manager,
Northern Railway,
Baroda House, New Delhi.
3. Shri Rakesh Aron,
Controller of Stores,
Northern Railway,
Headquarter's office,
Baroda House, New Delhi. .. Respondents

(By Advocate : Shri Satpal Singh)

O R D E R (ORAL)**Justice M.S. Sullar, Member (J)**

A bare perusal of the record would reveal that while deciding the O.A. bearing No.35/2014, filed by the petitioner Shri Y.S. Tanwar, the respondents were directed to consider his representation dated 25.11.2011 and pass a reasoned and speaking order within a period of two months, vide order dated 26.05.2016 of this Tribunal.

2. According to the petitioner, the respondents have not complied with the directions contained in the order of this Tribunal, which necessitated him to file the instant Contempt Petition (CP).

3. In the wake of notice, learned counsel for the respondents appeared and has placed on record a copy of order dated 20.10.2016, by virtue of which the respondents have complied with the direction contained in the indicated order of this Tribunal.

4. Since the respondents have substantially complied with the direction of this Tribunal, so no further action is required to be taken in the matter.

5. Therefore, the CP is hereby dismissed and the rule of contempt is accordingly discharged.

Needless to mention that in case the petitioner still remains aggrieved by the order dated 20.10.2016, he would be at liberty to file an independent O.A. to challenge its validity, in accordance with law.

**(P.K. BASU)
Member (A)**

/Jyoti/

**(JUSTICE M.S. SULLAR)
Member (J)
17.11.2016**